

NOTIFICATION No. 1 / 2019

The Government in G.O.Ms.No.297, Home (Cts.III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of an Additional Sub Court at Hosur in Krishnagiri District.

Tmt. U.Monica, Principal Sub Judge, Krishnagiri is transferred and posted as Additional Sub Judge, Hosur, Krishnagiri District, in the aforesaid newly sanctioned Court.

Thiru. N.Ramakrishnan, Sub Judge, Hosur, is transferred and posted as Principal Sub Judge, Krishnagiri, vice Tmt. U.Monica, transferred.

HIGH COURT OF MADRAS, CHENNAI.
DATED:03.01.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL

